COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 37 OF 2017

Dated: 10th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Transmission Corporation of Andhra Pradesh ...Appellant(s)

Ltd.

Andhra Pradesh Electricity Regulatory ...Respondent(s)

Commission

Vs.

Counsel for the Appellant(s) : Ms. Prerna Singh

Mr. Gautam Prabhakar

Counsel for the Respondent(s) : -

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>26.07.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

ts/mk